NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 478/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Madhay Vishnu Talak

V/s.

ROC, Goa, Daman & Diu

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Sunita Chavan Adv. For

Petitioner

ORDER

C.P. No. 478/252(3)/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- 2. The Petition is mentioned filed on 25.09.2017 under section 252 of the Companies Act. Report of the ROC, Goa is awaited.
- The Registry is directed to issue Notice to ROC Goa to furnish the Report on 3. or before the next date of hearing.
- The Petitioner is also directed to comply all the directions as per the 4. provisions of the Companies Act, duly intimated to complete all the requirements on or before the next date of hearing.
- 5. The matter is now listed for Final Hearing on 27.11.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Sd/-

M.K. Shrawat Member (Judicial)

07.11.2017

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